

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3885/2019

COMMISSIONER OF INCOME TAX & ANR.

Appellant(s)

VERSUS

ST. GEORGE EDUCATIONAL TRUST

Respondent(s)

WITH

C.A. No. 3889/2019 (XV)

Date : 24-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ATUL S. CHANDURKAR
[IN CHAMBER]

For Appellant(s) : Mrs. Anil Katiyar, AOR (N.P.)
Mr. Raj Bahadur Yadav, AOR (N.P.)
Mr. Sudarshan Lamba, AOR (N.P.)

For Respondent(s) : Mr. Guntur Prabhakar, AOR

Mr. Bhargava V. Desai, AOR
Mr. Shivam Sharma, Adv.
Ms. Prakriti Rastogi, Adv.
Ms. Surabhi Tuli, Adv.
Mr. Utkarsh Vats, Adv.

Mr. Tarun Gupta, AOR
Mr. K. V. Mohan, AOR

The Court made the following
O R D E R

C.A. No. 3889/2019

1. None appears for the appellants.
2. Time of three weeks is granted to learned counsel for the appellants to take fresh steps to serve the unserved sole respondent.

(KANJIKA TAYAL)
COURT MASTER (SH)

(MAYA KUMARI)
BRANCH OFFICER